

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**Specialised Educational Programme on – Land Acquisition Laws**  
*(through online and other modes of telecommunication)*

**DATE: 07.12.2024**

**SCHEDULE**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
<b>I</b>	<b>10:00 am to 10:05 am</b>	Inaugural session & overview of the programme By: <b>Director, MPSJA</b>
<b>II</b>	<b>10:05 am to 11:30 pm</b>	Overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 <ul style="list-style-type: none"><li>• History</li><li>• Definitions</li><li>• Social impact assessment report</li><li>• Public purpose</li><li>• Journey from preliminary notification to award by Collector</li></ul> By: <b>Shri Padmesh Shah,</b> <b>Additional Director, MPSJA</b>
<b>SHORT BREAK (11:30 am to 11.45 am)</b>		
<b>III</b>	<b>11.45 am to 1.15 pm</b>	Overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 <ul style="list-style-type: none"><li>• Rehabilitation and resettlement</li><li>• Determination of market value</li><li>• Journey from reference to award by authority</li><li>• Interest &amp; other miscellaneous provisions</li><li>• Apportionment of compensation</li></ul> By: <b>Shri Padmesh Shah,</b> <b>Additional Director, MPSJA</b>
<b>IV</b>	<b>1:15 pm onwards</b>	Open interaction <i>Followed by valedictory session</i> By: <b>Officers of the Academy</b>

Note: The schedule is subject to change as per exigencies.

**DIRECTOR**